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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 238/2023 & CRL.M.A. 18933/2024, I.A. 7766/2023**

M/S INDTECH CAPACITORS INDIA

.....Plaintiff

Through: **Mr. Junaid Alam, Mr. Nishant Mahtta
and Mr. S. Nithin, Advocates**

versus

**ANISH JASHVANTLAL MALVANIA TRADING AS INDTECH
MARKETING**

.....Defendant

Through: **Mr. Vaibhav Vutts, Ms. Aamna
Hasan and Ms. Aarya Deshmukh,
Advocates**

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% **11.08.2025**

1. Learned counsels for the parties jointly request for an adjournment on the ground that they are exploring an out of court settlement.
2. At request, adjourned to **16.01.2026**.

MANMEET PRITAM SINGH ARORA, J

AUGUST 11, 2025/rhc